



IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.05

IA-5984/2022

In

IB-3370(ND)/2019

IN THE MATTER OF:

Norvic Shipping North America Inc.

..... Operational Creditor

Versus

M/s. Sharda Ma Enterprises Pvt Ltd.

..... Respondent

AND

IN THE MATTER OF:

Narender Jindal, Promoter & Members of the

Suspended Board of Directors

.... Applicant

Versus

HDFC Bank, Member of CoC & Ors.

.... Respondent

SECTION

U/s 9 IBC code 2016

Order pronounced on 16.06.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Order pronounced in open court vide separate sheets.

IA-5984/2022 is **dismissed**.

Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)



**IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI (COURT-III)**

Order under Rule 11 of the National Company Law Tribunal Rules, 2016

IA-5984/2022
In
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IN THE MATTER OF:-

Norvic Shipping North America Inc. Operational Creditor

Versus

M/s. Sharda Ma Enterprises Pvt Ltd. Respondent

AND

IN THE MATTER OF:-

Narender Jindal, Promoter & Members of the
Suspended Board of Directors Applicant

Versus

HDFC Bank, Member of CoC & Ors. Respondent

Pronounced on: 16.06.2023

CORAM:-

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

APPEARANCE:-

For the Applicant : Mr. K.K.R. Das, Advocate
For the SBI : Mr. Harshit Khare, Advocate for SBI
For the HDFC Bank : Mr. Anand Singh Sengar, Advocate

ORDER

PER: BACHU VENKAT BALARAM DAS, MEMBER (JUDICIAL)

1. This is an application filed by one Mr. Narender Jindal, Promoters and Member of the Suspended Board of Directors of the Corporate Debtor



Company seeking permission to the amend the pleadings in IA-4704/2022.

2. IA-4704/2022 was filed by the present Applicant seeking a direction to the HDFC Bank a Member of the Committee of Creditors to convey their approval to Form-FA to the Resolution Professional. The said IA has already been dismissed vide order dated 15.03.2023.
3. Consequently, the present IA i.e, IA-5984/2022 stands **dismissed**.

Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)